

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : TP (HC)/CAA/3/2017
NAME OF THE DEMERGED CO. : TVS LOGISTICS SERVICES LIMITED
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

| | | | |
|----|---|------------------------|---|
| 1. | T.K.Bhaskar Vikram P Jain Shruti Krishnan | Counsel for Petitioner |  |
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ORDER

Counsel for petitioners present. Heard the arguments. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)